

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 313 OF 2017 IN
DFR NO. 814 OF 2017**

Dated: 1st May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s. Wellknown Polysters Ltd. ...Appellant(s)
Vs.
Joint Electricity Regulatory Commission & Anr. ...Respondent(s)
Counsel for the Appellant(s) : Ms. Priya Dwivedi**

ORDER

**IA NO.313 OF 2017
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 23.05.2017. Dasti, in addition, is permitted.

List the matter on **23.05.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**